GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO. 1459

TO BE ANSWERED ON THE 20TH SEPTEMBER, 2020/BHADRAPADA 29, 1942 (SAKA)

ARMS LICENCES

1459.   Ms. PRATIMA BHOUMIK:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has any data regarding Arms Licenses issued or renewed during the last three years with All India Permission;

(b) if so, the details thereof, State and UT-wise and if not, the reasons therefor;

(c) whether the Government has any details regarding those who are accused in criminal cases and still holding an All India Arms License;

(d) if so, the details thereof and if not, whether it is planning to prepare the same;

(e) whether the Government is planning for centralized issue of Arms Licence (All India), if so, the details thereof and if not, the reasons therefor; and

(f) whether the Government has the details of Arms License which are cancelled during the said period and if so, the details thereof, State and UT-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI G. KISHAN REDDY)

(a) to (b): Yes Sir, the data of Arms Licenses issued and renewed during the last three years with All India Permission is available at Annexure-A and Annexure-B respectively.

(c) to (d): Arms Licences are granted, renewed and cancelled in accordance with the relevant provisions of the Arms Act, 1959 and the Arms Rules, 2016. The licence is liable to be cancelled in case of violation of provisions related to arms licensing.

(e) Arms Licences with all India validity for restricted category of arms are issued by the Ministry of Home Affairs and for the permissible category of arms are issued by the State Governments/Union Territories.

(f) The data of the Arms Licences cancelled during the last three years is available at Annexure-C.

Number of Licences issued with All India Permission from 01/01/2018 to 15/09/2020

Sr. No.	Name of the State / Union Territory	Count
1.	ANDAMAN AND NICOBAR ISLANDS	1
2.	ANDHRA PRADESH	70
3.	ARUNACHAL PRADESH	138
4.	ASSAM	62
5.	BIHAR	68
6.	CHANDIGARH	29
7.	CHHATTISGARH	33
8.	DELHI	207
9.	GOA	12
10.	GUJARAT	98
11.	HARYANA	208
12.	HIMACHAL PRADESH	623
13.	JAMMU AND KASHMIR	17905
14.	JHARKHAND	38
15.	KARNATAKA	36
16.	KERALA	33
17.	MADHYA PRADESH	666
18.	MAHARASHTRA	146
19.	MANIPUR	87
20.	MEGHALAYA	6
21.	MIZORAM	154
22.	NAGALAND	218
23.	ODISHA	27
24.	PUDUCHERRY	1
25.	PUNJAB	314
26.	RAJASTHAN	228
27.	SIKKIM	4
28.	TAMIL NADU	82
29.	TELANGANA	56
30.	TRIPURA	4
31.	UTTAR PRADESH	952
32.	UTTARAKHAND	145
33.	WEST BENGAL	153
	TOTAL	**22804**

Number of Arms licence renewed with All India Permission from 01/01/2018 to 15/09/2020

Sr. No.	Name of the State / Union Territory	Count
1	ANDAMAN AND NICOBAR ISLANDS	38
2	ANDHRA PRADESH	261
3	ARUNACHAL PRADESH	458
4	ASSAM	443
5	BIHAR	4869
6	CHANDIGARH	1105
7	CHHATTISGARH	952
8	DAMAN AND DIU	21
9	DELHI	2773
10	GOA	140
11	GUJARAT	1892
12	HARYANA	12230
13	HIMACHAL PRADESH	2888
14	JAMMU AND KASHMIR	14172
15	JHARKHAND	336
16	KARNATAKA	192
17	KERALA	291
18	LADAKH	1
19	MADHYA PRADESH	4396
20	MAHARASHTRA	3801
21	MANIPUR	987
22	MEGHALAYA	232
23	MIZORAM	856
24	NAGALAND	7075
25	ODISHA	662
26	PUDUCHERRY	25
27	PUNJAB	2818
28	RAJASTHAN	7085
29	SIKKIM	216
30	TAMIL NADU	481
31	TELANGANA	115
32	TRIPURA	45
33	UTTAR PRADESH	19238
34	UTTARAKHAND	1175
35	WEST BENGAL	2131
	TOTAL	**94400**

Number of Arms Licences cancelled from 01/01/2018 to 15/09/2020

Sr. No.	Name of the State / Union Territory	Count
1	ARUNACHAL PRADESH	1
2	ASSAM	18
3	BIHAR	63
4	CHANDIGARH	1
5	CHHATTISGARH	18
6	GUJARAT	80
7	HARYANA	5
8	HIMACHAL PRADESH	3
9	JAMMU AND KASHMIR	3
10	JHARKHAND	4
11	KERALA	3
12	MADHYA PRADESH	18
13	MAHARASHTRA	3
14	MANIPUR	57
15	MEGHALAYA	31
16	NAGALAND	2
17	ODISHA	14
18	PUNJAB	3
19	RAJASTHAN	68
20	SIKKIM	1
21	TAMIL NADU	61
22	UTTAR PRADESH	1911
23	UTTARAKHAND	19
24	WEST BENGAL	48
	TOTAL	**2435**